

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.805/98

New Delhi: this the 18th day of July, 2000.

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Chandra Mukh Gauba,
S/o Sh. Mahendra Lal Gauba,
R/o H.No.51, Sector 18,
Faridabad (Haryana)

working as Drawing Teacher in Govt. Boys
Senior Secondary School, Tughlakabad Vill.
New Delhi

.....Applicant.

(By Advocate: Shri R.K. Gauba)

Versus

1. Director of Education,
Govt. of NCT of Delhi,
Old Secretariate,
Civil Lines,
Delhi-54.

2. Govt. of NCT of Delhi through
Secretary (Education),
Old Secretariate,
Civil Lines,
Delhi.

.....Respondents.

(By Advocate: Shri Anil Singhal)

ORDER

Mr. S.R. Adige, VC (A):

Applicant who is a TGT impugns respondents' orders dated 23.6.97 (Page 24) and dated 29.4.97 (Page 42 in the OA) and seeks a direction to respondents to include and enlist his name in the eligibility list for promotion to the post of PGT (Painting) for Classes IX and X in accordance with the Recruitment Rules (Annexure P2) with all consequential benefits.

2. Respondents in para 4.13 of their reply to the OA have categorically averred that there is no post of PGT (Painting) in Classes IX and X to which applicant can be promoted as this subject is not taught in Classes IX and X in Schools in Delhi. There is no specific denial by applicant in corresponding para of his rejoinder to this specific averment of respondents.

DA

3. Respondents admit that there are posts of PGT(Drawing & Painting) for classes XI and XII, promotions to which are made from amongst TGTs but applicant does not possess the 2 years' Full Time Diploma from a recognised Institute/University to be promoted as PGT(Drawing & Painting) for Classes XI and XII.

4. As soon as the post of PGT(painting) for Classes IX and X becomes available, respondents should consider applicant's case for promotion to the said post in accordance with rules and instructions.

5. The OA is disposed of in terms of para 4 above. No costs.

Kuldeep
(KULDIP SINGH)
MEMBER(J)

Adige
(S.R.ADIGE)
VICE CHAIRMAN(A).

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